

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/54355/2025 ARBP/117/2025	M/S H.R.CONSTRUCTIONS PVT. LTD., LUCKNOW VS STEEL AUTHORITY OF INDIA LTD., NEW DELHI	SASWAT JENA VS	// (//
2	D-BLAPL/40630/2025 BLAPL/13929/2025	BABUNA NAIK @ DEBASISH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /309 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000072/2025
3	D-BLAPL/40631/2025 BLAPL/13930/2025	MAHESH NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /309 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000072/2025
4	D-BLAPL/40636/2025 BLAPL/13931/2025	SIKANDER ALLAM @ SIKANDER ALAM @ SEIKO VS STATE OF ODISHA	SITIKANT MISHRA VS	JAGATSINGPUR /912 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0001955/2025
5	D-BLAPL/40639/2025 BLAPL/13932/2025	MANORANJAN GHOSH @ BABU @ SRI MANORANJAN GHOSE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000394/2025
6	D-BLAPL/40642/2025 BLAPL/13933/2025	JADU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
7	D-BLAPL/40643/2025 BLAPL/13934/2025	PINTU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /298 /2023 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000015/2023
8	D-BLAPL/40645/2025 BLAPL/13935/2025	ROHAN SUNA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /489 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004582/2021
9	D-BLAPL/40646/2025 BLAPL/13936/2025	PAPU NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /438 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000036/2025
10	D-BLAPL/40647/2025 BLAPL/13937/2025	SERKETA CHASA @ RAVINASH CHASHA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /489 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004582/2021
11	D-BLAPL/40665/2025 BLAPL/13938/2025	BIBHIN KUMAR PATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AINTHAPALI /58 /2025 C.J.M.,SAMBALPUR(Sambalpur) GR/0000421/2025

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12	D-BLAPL/40091/2025 BLAPL/13939/2025	GOPABANDHU SAHOO VS STATE OF ODISHA	DEBASIS BISWAL VS	TALABANIA /229 /2025 S.D.J.M.,PURI(Puri) GR/0001367/2025
13	D-BLAPL/40420/2025 BLAPL/13940/2025	DINESWAR SARABU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /154 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000055/2025
14	D-BLAPL/40282/2025 BLAPL/13941/2025	HEMANTA PRUSETH @ ADITYA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /407 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000128/2025
15	D-BLAPL/40423/2025 BLAPL/13942/2025	JITENDRA KANDI @ JITENDRA KUMAR KANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLAGARH P.S. /254 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000863/2025
16	D-BLAPL/40528/2025 BLAPL/13943/2025	PUSHPARAJ DHAKAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITLAGARH) /140 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000069/2025
17	D-BLAPL/40382/2025 BLAPL/13944/2025	SOMANATH MEKAP VS UNION OF INDIA	PRANAYA KUMAR DASH VS	NCB BHUBANESWAR /2 /2025 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000021/2025
18	D-BLAPL/40529/2025 BLAPL/13945/2025	HIMANSHU BADEL @ HIMANSHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /189 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000090/2025
19	D-BLAPL/40531/2025 BLAPL/13946/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SAMAL /293 /2025 J.M.F.C.,TALCHER(Anugul) GR/0001447/2025
20	D-BLAPL/40532/2025 BLAPL/13947/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /459 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000929/2025
21	D-BLAPL/40535/2025 BLAPL/13948/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /463 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000944/2025
22	D-BLAPL/40681/2025 BLAPL/13949/2025	SANJIB MUKHI VS STATE OF ODISHA	RONALISHA PRADHAN VS	KHAIRA /244 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001233/2025
23	D-BLAPL/40404/2025	RAMAKANTA SWAIN @ NILU	SUJATA JENA	CUTTACK SADAR /817 /2025

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	BLAPL/13950/2025	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001604/2025
24	D-BLAPL/40580/2025 BLAPL/13951/2025	JAYADRATHA KUANR @ JAYADEEP VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /324 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0002057/2025
25	D-BLAPL/40084/2025 BLAPL/13952/2025	SADA DEHURY @ NAYAK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	GONDIA /285 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal) CT/0000250/2025
26	D-BLAPL/40592/2025 BLAPL/13953/2025	AMAL DEHURI VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	KEONJHAR SADAR /373 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000034/2025
27	D-BLAPL/40730/2025 BLAPL/13954/2025	SATYABRATA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /571 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001368/2025
28	D-BLAPL/40331/2025 BLAPL/13955/2025	SUBRAT DAS VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	KRUSHANANDAPUR /140 /2025 JMFC TIRTOL(Jagatsinghapur) GR/0000631/2025
29	D-BLAPL/40607/2025 BLAPL/13956/2025	PRAMOD BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /63 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gajapati) GR/0000124/2014
30	D-BLAPL/40625/2025 BLAPL/13957/2025	PRABHANJAN NAYAK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0003584/2025
31	D-BLAPL/40608/2025 BLAPL/13958/2025	LALLAN KHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	GUNUPUR /257 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000077/2025
32	D-BLAPL/40609/2025 BLAPL/13959/2025	HUSSEN KHAN @ PETU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000054/2025
33	D-BLAPL/40612/2025 BLAPL/13960/2025	SUNIL MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /97 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000051/2025
34	D-BLAPL/40477/2025 BLAPL/13961/2025	JATIA NAYAK VS	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati)

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35	D-BLAPL/40627/2025 BLAPL/13962/2025	STATE OF ODISHA BASANTA KUMAR SETHI VS	KISHORE CHANDRA BEHERA VS	ST/0000081/2025 // A.D.J.,ASKA(Ganjam)
36	D-BLAPL/40369/2025 BLAPL/13963/2025	STATE OF ODISHA RAHUL @ TRINATH THAPA VS	AMIT PRASAD BOSE VS	2(A)CC/0000029/2025 PATNAGARH /148 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
37	D-BLAPL/40431/2025 BLAPL/13964/2025	STATE OF ODISHA ANISH KHAN VS	AMULYA RATNA PANDA VS	GR/0000562/2025 SORO /34 /2024 A.D.J., SORO(Baleshwar)
38	D-BLAPL/40198/2025 BLAPL/13965/2025	STATE OF ODISHA KALA @ SK. MANAWAR VS	ARIJEET MISHRA VS	ST/0000459/2024 AUL /239 /2025 J.M.F.C.,AUL(Kendrapara)
39	D-BLAPL/40371/2025 BLAPL/13966/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SUDHANSU SEKHAR DASH VS	GR/0000638/2025 BHANJANAGAR /1189 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh)
40	D-BLAPL/40298/2025 BLAPL/13967/2025	STATE OF ODISHA TIKU @ TINKU SHARMA @ RINKU SHARMA VS	DAYANIDHI MISHRA VS	Spl/0000081/2025 ADVA /82 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
41	D-BLAPL/39825/2025 BLAPL/13968/2025	STATE OF ODISHA MD. SAGIR VS	SOUMYA RANJAN DAS VS	Spl/0000057/2023 PLANTSITE /194 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh)
42	D-BLAPL/40048/2025 BLAPL/13969/2025	STATE OF ODISHA BALESHWAR SUKRI @ BALESWAR @ TULU SUKRI VS	ARIJEET MISHRA VS	ST/0000093/2022 BORIGUMMA /172 /2025 SPECIAL JUDGE,JEYPORE(Koraput)
43	D-BLAPL/40429/2025 BLAPL/13970/2025	STATE OF ODISHA MOHAMMAD ARIF VS	AMULYA RATNA PANDA VS	CT/0000161/2025 SORO /34 /2024 A.D.J., SORO(Baleshwar)
44	D-CMAPL/54433/2025 CMAPL/353/2025	STATE OF ODISHA ISWAR PRASAD KAR VS	ACHYUTA NANDA ROUTRAY VS	ST/0000459/2024 // ()
45	D-CMP/54897/2025 CMP/2122/2025	DR. MAHADEV MOHAPATRA GOLEKH CHANDRA SAHOO VS NILAMADHABA SAHU	SUBHADUTTA ROUTRAY VS	// // CIVIL JUDGE (SD),BARGARH(Bargarh) TS/0000121/2013

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46	D-CMP/54898/2025 CMP/2123/2025	GOLEKH CHANDRA SAHOO VS NILAMADHABA SAHU	SUBHADUTTA ROUTRAY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) TS/0000122/2013
47	D-CMP/55054/2025 CMP/2124/2025	SUBAS CHANDRA SAHOO VS SANTOSH KUMAR SAHOO	LALATENDU SAMANTARAY VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) CS/0000008/2025
48	D-CMP/54338/2025 CMP/2125/2025	NIRANJAN BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2025
49	D-CMP/55018/2025 CMP/2126/2025	JAYAKRUSHNA PRADHAN VS GAYATRI BAL	SHIB SHANKAR MOHANTY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001129/2020
50	D-CMP/54831/2025 CMP/2127/2025	MAA JAGAT JANANI, PRESIDING DEITY OF MAA JAGAT JANANI TEMPLE BIJE, UNCHAKI VS STATE OF ODISHA	MAA JAGAT KUMAR MOHANTY VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) CS/0000030/2013
51	D-CONTC/51200/2025 CONTC/6398/2025	B.SAIRAM PATRA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// () //
52	D-CONTC/52774/2025 CONTC/6399/2025	BAIDHAR ROUT VS N.THIRUMALA, PRINCIPAL SEC. TO GOVT., SCHOOL AND MASS EDUCATION DEPT.,BHUBANESWAR	ADV. VS	// () //
53	D-CONTC/52789/2025 CONTC/6400/2025	GOURI KUMARI PANI VS ARABIND AGRAWAL, IAS	ADV. VS	// () //
54	D-CONTC/52795/2025 CONTC/6401/2025	M.C. OF SRI KASI BISWANATH BIDYAPEETHA, SUNAPUR VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// () //
55	D-CONTC/54404/2025 CONTC/6402/2025	SMITA RANJAN SARANGI VS ARAVIND AGRAWAL,IAS	SUBHADUTTA ROUTRAY VS	// () //
56	D-CONTC/54422/2025 CONTC/6403/2025	SANTOSH KUMAR PUSTY VS B.PARAMESWARAN,IAS	SUBHADUTTA ROUTRAY VS	// () //
57	D-CONTC/52926/2025	TIKELAL MEHER	ADV.	//

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	CONTC/6404/2025	VS	VS	0
		ARVIND AGRAWAL, IAS		//
58	D-CONTC/52680/2025	DR.SHILALIPI PRADHAN	ADV.	//
	CONTC/6405/2025	VS	VS	0
		ASWATHY S, IAS		//
59	D-CONTC/51603/2025	DEBENDRA KUMAR RATHA	ADV.	//
	CONTC/6406/2025	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
60	D-CONTC/52691/2025	LAXMI NARAYAN PADHY	ADV.	//
	CONTC/6407/2025	VS	VS	0
		TAPAN KUMAR MAHAPATRA, TAHASILDAR, HINJILICUT		//
61	D-CONTC/52839/2025	SANTOSH KUMAR PATRA	ADV.	//
	CONTC/6408/2025	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS		//
62	D-CONTC/52892/2025	RANJAN KUMAR MOHANTY	ADV.	//
	CONTC/6409/2025	VS	VS	0
		SURESH KUMAR VASHISHTH, IAS		//
63	D-CONTC/54414/2025	RANJITA SAHOO	SUBHADUTTA ROUSTRAY	//
	CONTC/6410/2025	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
64	D-CONTC/55120/2025	KAPAL BASUDEV @ K.BASUDEV @KAPALA VASUDEV @ KAPAL BASUDEV	ADV.	//
	CONTC/6411/2025	VS	VS	0
		AVINASH KUMAR, IAS		//
65	D-CONTC/52818/2025	SANJAY KUMAR PRADHAN	AMIT KUMAR SAA	//
	CONTC/6412/2025	VS	VS	0
		ARABINDA AGARWAL, IAS		//
66	D-CONTC/52929/2025	SARAT CHANDRA SAHOO	ADV.	//
	CONTC/6413/2025	VS	VS	0
		ARVIND AGARWAL, IAS		//
67	D-CONTC/52931/2025	BIJAYA KUMAR BHOI	ADV.	//
	CONTC/6414/2025	VS	VS	0
		ANANYA DAS, IAS		//
68	D-CONTC/52932/2025	AJIT KUMAR GIRI	ADV.	//
	CONTC/6415/2025	VS	VS	0

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69	D-CONTC/52933/2025 CONTC/6416/2025	ANANYA DAS, IAS ASHOK KUMAR PRADHAN VS ANANYA DAS, IAS	ADV. VS	// // ()
70	D-CONTC/52830/2025 CONTC/6417/2025	SOUDAMINI NAG. VS ASWATHI S.	DR SIMANCHALLA RANJIT VS	// () //
71	D-CONTC/51187/2025 CONTC/6418/2025	GOSTA GOPAL ROUT VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// () //
72	D-CONTC/51199/2025 CONTC/6419/2025	NAYAN RANJAN PANDA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// () //
73	D-CONTC/52937/2025 CONTC/6420/2025	SAMBIT KUMAR JAGDEV VS DR. MANORANJAN SAHU, SUB COLLECTOR,BHUBANESWAR	ADV VS	// () //
74	D-CONTC/52938/2025 CONTC/6421/2025	ANJAN KUMAR BHOI VS YADRAM BUNKAR, COMMANDANT II, BN CRPF BLOCK COLONY LATHER, JHARKHAND	SOMANATH MISHRA VS	// () //
75	D-CONTC/52944/2025 CONTC/6422/2025	SATRUGHNA SARANGI VS GUHA POONAM TAPAS KUMAR, IAS	ACHYUTANANDA PATTANAIAK VS	// () //
76	D-CONTC/54498/2025 CONTC/6423/2025	SUBRAT KUMAR PATTANAIAK VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUSTRAY VS	// () //
77	D-CONTC/53020/2025 CONTC/6424/2025	SANGHAMITRA SAHOO VS ARAVIND AGARWAL, IAS	B.SIVASATYAM VS	// () //
78	D-CONTC/53026/2025 CONTC/6425/2025	ANTARYAMI PARIDA VS ARAVIND AGARWAL, IAS	B SIVA SATYAM VS	// () //
79	D-CRLMC/40667/2025 CRLMC/5687/2025	ASIT KUMAR DANGA@BALIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /49 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000011/2022

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80	D-CRLMC/40678/2025 CRLMC/5688/2025	ANANA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /49 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000011/2022
81	D-CRLMC/40716/2025 CRLMC/5689/2025	MEDAM ARBIND VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	RAJGANGPUR /561 /2025 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000172/2025
82	D-CRLMP/40512/2025 CRLMP/1751/2025	SRIKANTA PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /380 /2025) //
83	D-CRLMP/37539/2025 CRLMP/1752/2025	JHARANA DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	/ /0) //
84	D-CRLREV/39245/2025 CRLREV/1134/2025	SOUMITRA NAYAK VS DEBI PRASAD MOHANTY	RAJESWAR HOTA VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000021/2023
85	D-CRLREV/37591/2025 CRLREV/1135/2025	SIDDHANT KUMAR DUTT VS ABHIPSA MOHAPATRA	OM SWARUP VS	MAHILA P.S.(BBSR) /104 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001049/2023
86	D-FAO/53858/2025 FAO/563/2025	M/S. ORIENTAL INSURANCE CO. LTD. VS CHAKRADHAR PRADHAN	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000530/2013
87	D-MATA/53988/2025 MATA/503/2025	G. RAJESH DORA VS PASSINAPALI PRIYANKA	BHABANI SHANKAR DASPARIDA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000067/2025
88	D-RSA/54128/2025 RSA/648/2025	BOARD OF SECONDARY EDUCATION, CUTTACK VS SK. AMIL	S.S.RAO, SR.ADV. VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000010/2025
89	D-RSA/54358/2025 RSA/649/2025	KAIBALYA JENA VS SOUDAMINI JENA	SUVENDU KUMAR RAY VS	// ADDL.SPECIAL JUDGE,ANGUL(Anugul) RFA/0000014/2019
90	D-WA/52786/2025 WA/2018/2025	STATE OF ODISHA VS BIKRAM DALAI	SARBESWAR BEHERA,A.G.A VS	//) //
91	D-WA/54519/2025	SULOCHANA NAYAK	LAXMAN PRADHAN	//

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	WA/2019/2025	VS STATE OF ODISHA	VS	0 //
92	D-WA/48990/2025 WA/2020/2025	STATE OF ODISHA VS BIJAYA KUMAR DHADA	ARABINDA TRIPATHY,A.G.A VS	// 0 //
93	D-WA/49291/2025 WA/2021/2025	STATE OF ODISHA VS SURESH CHANDRA PARIDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
94	D-WA/49498/2025 WA/2022/2025	STATE OF ODISHA VS SRINIBAS MAJHI	SASWAT DAS,A.G.A VS	// 0 //
95	D-WA/49280/2025 WA/2023/2025	STATE OF ODISHA VS SASMITA PANDA	GAYATRI PATRA,A.S.C VS	// 0 //
96	D-WP(C)/54937/2025 WP(C)/37722/2025	DR.SUSHANTA KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
97	D-WP(C)/54794/2025 WP(C)/37723/2025	SATYABADI PADHI VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
98	D-WP(C)/54259/2025 WP(C)/37724/2025	DR.RABINDRANATH PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
99	D-WP(C)/54253/2025 WP(C)/37725/2025	DR.MOHAN BHOI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
100	D-WP(C)/54210/2025 WP(C)/37726/2025	DR.JARIMUN NESA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
101	D-WP(C)/52499/2025 WP(C)/37727/2025	SUMIT KUMAR BISHOI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
102	D-WP(C)/53117/2025 WP(C)/37728/2025	MANOJ KUMAR BEHERA VS	RANJAN KUMAR ROUT VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		RUPALI BEHERA		//
103	D-WP(C)/52819/2025	DR. MANASI BHOL	AKASH ACHARYA	//
	WP(C)/37729/2025	VS	VS	0
		ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA		//
104	D-WP(C)/54204/2025	BISWA RUPALI ROUSTRAY	NIHAL RATH	//
	WP(C)/37730/2025	VS	VS	0
		STATE OF ODISHA		//
105	D-WP(C)/53067/2025	DILLIP KUMAR AGARWAL	AMIT PRASAD BOSE	//
	WP(C)/37731/2025	VS	VS	0
		STATE OF ODISHA		//
106	D-WP(C)/52699/2025	PRAVASINI PATRA	SUSHANTA KUMAR PRADHAN	//
	WP(C)/37732/2025	VS	VS	0
		STATE OF ODISHA		//
107	D-WP(C)/53889/2025	AJIT KUMAR BISOI	BHABANI PRASAD MOHANTY	//
	WP(C)/37733/2025	VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//
108	D-WP(C)/53750/2025	SANTOSH KUMAR BHUYAN	BRAJA MOHAN SARANGI	//
	WP(C)/37734/2025	VS	VS	0
		SUB DIVISIONAL POLICE OFFICER, NAYAGARH		//
109	D-WP(C)/53997/2025	DR.CHANDRA SEKHAR TRIPATHY	SUKANTA KUMAR MISHRA	//
	WP(C)/37735/2025	VS	VS	0
		STATE OF ODISHA		//
110	D-WP(C)/53701/2025	RAMAKANTA NAYAK	SRIKHETRA MISHRA	//
	WP(C)/37736/2025	VS	VS	0
		SECRETARY ODISHA STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK		//
111	D-WP(C)/54071/2025	PURUSOTTAM DASH	NIHAL RATH	//
	WP(C)/37737/2025	VS	VS	0
		STATE OF ODISHA		//
112	D-WP(C)/54082/2025	SANTOSH KUMAR PANI	NIHAL RATH	//
	WP(C)/37738/2025	VS	VS	0
		STATE OF ODISHA		//
113	D-WP(C)/53513/2025	YUDHISTHIRA BEHERA	KUNAL KUMAR SWAIN	//
	WP(C)/37739/2025	VS	VS	0
		STATE OF ODISHA		//

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114	D-WP(C)/54201/2025 WP(C)/37740/2025	KAMAL CHANDRA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
115	D-WP(C)/54306/2025 WP(C)/37741/2025	MAHESWAR SAHOO VS THE REGISTRAR, UTKAL UNIVERSITY, KHURDA	SANJIB MOHANTY VS	// 0 //
116	D-WP(C)/54591/2025 WP(C)/37742/2025	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
117	D-WP(C)/52862/2025 WP(C)/37743/2025	CHANDRAMA MAHARANA VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	// 0 //
118	D-WP(C)/54202/2025 WP(C)/37744/2025	TUNI MEHER VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
119	D-WP(C)/54599/2025 WP(C)/37745/2025	DILIP KUMAR MITRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
120	D-WP(C)/54446/2025 WP(C)/37746/2025	TULASI MISHRA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// 0 //
121	D-WP(C)/55033/2025 WP(C)/37747/2025	MOHAMMED MOJIBUR RAHEMAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
122	D-WP(C)/55030/2025 WP(C)/37748/2025	NIRANJAN MALLICK VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
123	D-WP(C)/55092/2025 WP(C)/37749/2025	MADHUSMITA DHAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
124	D-WP(C)/54251/2025 WP(C)/37750/2025	DR.RAMESH KUMAR PODH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
125	D-WP(C)/54523/2025	SHYAM SUNDAR NAYAK	HARIKRUSHNA PANIGRAHI	//

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	WP(C)/37751/2025	VS	VS	0
		PRINCIPAL SECY, DEPT. OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BHUBANESWAR		//
126	D-WP(C)/54278/2025	JALANDHAR NAYAK	GOPINATH MISHRA	//
	WP(C)/37752/2025	VS	VS	0
		STATE OF ODISHA		//
127	D-WP(C)/54965/2025	MANOJ KUMAR MITRA	DIPANKAR ACHARYA	//
	WP(C)/37753/2025	VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/54299/2025	MAHENDRA KUMAR MUDULI	SANJIB MOHANTY	//
	WP(C)/37754/2025	VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, KHURDA		//
129	D-WP(C)/54439/2025	M.SURESH	RAJESH RANJAN SAHOO	//
	WP(C)/37755/2025	VS	VS	0
		THE COMMISSIONER CUTTACK MUNICIPAL CORPORATION, CUTTACK		//
130	D-WP(C)/54301/2025	ANIL KUMAR PATRA	SANJIB MOHANTY	//
	WP(C)/37756/2025	VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, KHURDA		//
131	D-WP(C)/54873/2025	SRCD INFRA PROJECTS PVT LTD., JEYPORE,KORAPUT	ARIJEET MISHRA	//
	WP(C)/37757/2025	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/54952/2025	GOPA DAS	SUBHADUTTA ROURAY	//
	WP(C)/37758/2025	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/54359/2025	GANDEI PALEI	MANAS KUMAR CHAND	//
	WP(C)/37759/2025	VS	VS	0
		SANJAYA KUMAR CHAHATARAY		//
134	D-WP(C)/54371/2025	NILAMADHAB MISHRA	SUSHANTA KUMAR MISHRA	//
	WP(C)/37760/2025	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/54440/2025	M.RAMU	RAJESH RANJAN SAHOO	//
	WP(C)/37761/2025	VS	VS	0
		THE COMMISSINER, CUTTACK MUNCIPAL CORPORATION, CUTTACK		//
136	D-WP(C)/54772/2025	SUSANTA KUMAR MANDAL	GAJENDRANATH ROUT	//
	WP(C)/37762/2025	VS	VS	0

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137	D-WP(C)/54462/2025 WP(C)/37763/2025	STATE OF ODISHA PRAVASINI PARIJA VS COMMISSIONER OF ENDOWMENT, ODISHA	GOPINATH MISHRA VS	// // ()
138	D-WP(C)/55119/2025 WP(C)/37764/2025	TANGUDU BIKASH RANJAN PATRA VS SUPERINTENDENT OF POLICE, CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH, BHUBANESWAR	ASIM KISHORE PAL VS	// ()
139	D-WP(C)/55220/2025 WP(C)/37765/2025	RABINDRA KUMAR MUDULI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
140	D-WP(C)/53803/2025 WP(C)/37766/2025	MAILI JANU VS GRIEVANCE REDRESSAL OFFICER, INDIA FIRST LIFE INSURANCE CO. LTD., MUMBAI	BISWAMBAR MOHANTY VS	// ()
141	D-WP(C)/54441/2025 WP(C)/37767/2025	M. SRINU @ M. SHIRINU VS THE COMNR, CUTTACK MUNICIPAL CORPORATION, CUTTACK	RAJESH RANJAN SAHOO VS	// ()
142	D-WP(C)/55064/2025 WP(C)/37768/2025	CHINTAMANI MEKAP VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// ()
143	D-WP(C)/54543/2025 WP(C)/37769/2025	NIRUPAMA SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// ()
144	D-WP(C)/54486/2025 WP(C)/37770/2025	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
145	D-WP(C)/55227/2025 WP(C)/37771/2025	JAGABANDHU MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
146	D-WP(C)/55225/2025 WP(C)/37772/2025	JYOTISANKAR PADRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// ()
147	D-WP(C)/54745/2025 WP(C)/37773/2025	DR.BASANTA MANJARI KAR VS STATE OF ODISHA	NIHAL RATH VS	// ()

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148	D-WP(C)/55232/2025 WP(C)/37774/2025	SURAVI PADRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
149	D-WP(C)/54813/2025 WP(C)/37775/2025	KALPANA TIRKEY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
150	D-WP(C)/54021/2025 WP(C)/37776/2025	SRI SRI SHYAMESWAR @ SYAMASWAR @ SAMESWAR @ SOMESWAR @ RAMESWAR @ RAMAKRISHNA @ RUPAK VS STATE OF ORISSA	ARAVIND KUMAR RUPAK VS	// 0 //
151	D-WP(C)/52554/2025 WP(C)/37777/2025	SABITA SAHU VS BRANCH MANAGER, AXIS BANK KORAPUT BRANCH	RANJAN KUMAR ROUT VS	// 0 //
152	D-WP(C)/54855/2025 WP(C)/37778/2025	DIPAK JYOTI SARANGI VS GENERAL MANAGER, SUDARAM FINANCE LTD, TAMILNANDU	KAPILA CHARAN NAYAK VS	// 0 //
153	D-WP(C)/55117/2025 WP(C)/37779/2025	BHIMASEN JENA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
154	D-WP(C)/54626/2025 WP(C)/37780/2025	DILLIP KUMAR MAHAKUD VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
155	D-WP(C)/54785/2025 WP(C)/37781/2025	SULEHA BIBI @ SWACHEA BIBI VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
156	D-WP(C)/54942/2025 WP(C)/37782/2025	BHUPEN KUMAR ACHARYA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
157	D-WP(C)/55106/2025 WP(C)/37783/2025	SATYA NARAYAN PRADHANI VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BHUBANESWAR	KAMALAKANTA NAYAK VS	// 0 //
158	D-WP(C)/53044/2025 WP(C)/37784/2025	PRADEEP KUMAR PATTANAIAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
159	D-WP(C)/54029/2025	BIRAT KUMAR MAHAPATRA	BIBHUTI BHUSAN SWAIN	//

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	WP(C)/37785/2025	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/55110/2025 WP(C)/37786/2025	NABAKISHORE MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// () //
161	D-WP(C)/54655/2025 WP(C)/37787/2025	SATRUJIT NAYAK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //
162	D-WP(C)/54291/2025 WP(C)/37788/2025	INDUMATI SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// () //
163	D-WP(C)/55111/2025 WP(C)/37789/2025	TARINI BHOI VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BHUBANESWAR	KAMALAKANTA NAYAK VS	// () //
164	D-WP(C)/53313/2025 WP(C)/37790/2025	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
165	D-WP(C)/55008/2025 WP(C)/37791/2025	BINAPANI SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// () //
166	D-WP(C)/54493/2025 WP(C)/37792/2025	GOURIMANI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
167	D-WP(C)/54803/2025 WP(C)/37793/2025	NIRANJAN SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //
168	D-ABLAPL/40425/2025 ABLAPL/15002/2025	BRUNDABAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /469 /2025 () //
169	D-ABLAPL/40436/2025 ABLAPL/15003/2025	DEEPAK KUMAR DAS @ DEEPAK DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /326 /2025 () //
170	D-ABLAPL/36198/2025 ABLAPL/15004/2025	AKASH CHANDRA RAJPUT VS	RAKESH KUMAR DAS VS	KHETRARAJPUR /291 /2025 ()

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171	D-ABLAPL/40452/2025 ABLAPL/15005/2025	STATE OF ODISHA SUMITRA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// CHANDABALI /571 /2024 () //
172	D-ABLAPL/40457/2025 ABLAPL/15006/2025	BISHNU PRASAD PRAHARAJ VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHARABEL NAGAR P.S. /476 /2025 () //
173	D-ABLAPL/40300/2025 ABLAPL/15007/2025	SIBA BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /388 /2025 () //
174	D-ABLAPL/40038/2025 ABLAPL/15008/2025	GAJIA @ GAJENDRA GHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DASPALLA /347 /2025 () //
175	D-ABLAPL/40518/2025 ABLAPL/15009/2025	KANHA @ OMM PRAKASH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /463 /2025 () //
176	D-ABLAPL/40123/2025 ABLAPL/15010/2025	MOHAMMAD SAFIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	JHARSUGUDA /290 /2009 () //
177	D-ABLAPL/40311/2025 ABLAPL/15011/2025	RISABHA MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	JHARSUGUDA SADAR /469 /2025 () //
178	D-ABLAPL/40192/2025 ABLAPL/15012/2025	ANUP KHILLAR VS STATE OF ODISHA	RAKESH RANJAN DASH VS	//0 () //
179	D-ABLAPL/40265/2025 ABLAPL/15013/2025	PRASANTA @ SACHIDANANDA KAHAMARI VS STATE OF ODISHA	AMIT KUMAR SAA VS	PUINTALA /331 /2025 () //
180	D-ABLAPL/40520/2025 ABLAPL/15014/2025	BHAGABAT BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /394 /2025 () //
181	D-ABLAPL/40315/2025 ABLAPL/15015/2025	RADHU MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /771 /2023 () //

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182	D-ABLAPL/40367/2025 ABLAPL/15016/2025	GAJANAN PRADHAN VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	CUTTACK VIGILANCE /32 /2024 () //
183	D-ABLAPL/40324/2025 ABLAPL/15017/2025	RANJAN KUMAR SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /156 /2018 () //
184	D-ABLAPL/40269/2025 ABLAPL/15018/2025	HEENA MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	INDUSTRIAL ESTATE PS /142 /2025 () //
185	D-ABLAPL/40272/2025 ABLAPL/15019/2025	SWASTIK NAYAK VS STATE OF ODISHA	SWASTIKA MOHANTY VS	DHAULI PS /272 /2025 () //
186	D-ABLAPL/40325/2025 ABLAPL/15020/2025	KALIA SINGH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /769 /2025 () //
187	D-ABLAPL/40375/2025 ABLAPL/15021/2025	ABHIRAM SWAIN VS STATE OF ODISHA	MD. GOLAM MADANI VS	AGARAPADA /213 /2025 () //
188	D-ABLAPL/40277/2025 ABLAPL/15022/2025	DURYADHAN NAIK VS STATE OF ODISHA	ABHIJIT PATI VS	DHENKANAL SADAR /1014 /2025 () //
189	D-ABLAPL/40340/2025 ABLAPL/15023/2025	GOBINDA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	GOPALPRASAD /399 /2025 () //
190	D-ABLAPL/40376/2025 ABLAPL/15024/2025	SURENDRA MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /373 /2025 () //
191	D-ABLAPL/40278/2025 ABLAPL/15025/2025	JITU NAIK VS STATE OF ODISHA	ABHIJIT PATI VS	DHENKANAL SADAR /1014 /2025 () //
192	D-ABLAPL/40342/2025 ABLAPL/15026/2025	MANASI SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHANGA /407 /2025 () //
193	D-ABLAPL/40323/2025	SOMESH SATPATHY	CHITTA RANJAN KANUNGO	MARKAT NAGAR /259 /2025

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	ABLAPL/15027/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/40378/2025 ABLAPL/15028/2025	LAL KISHOR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /374 /2025 () //
195	D-ABLAPL/40208/2025 ABLAPL/15029/2025	GANESH PRADHAN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /315 /2025 () //
196	D-ABLAPL/40351/2025 ABLAPL/15030/2025	SASHMITA PALLAI @ SAMITA PALAI VS STATE OF ODISHA	BHARAT JALLI VS	RAMBHA (KHALLIKOTE) /815 /2024 () //
197	D-ABLAPL/40211/2025 ABLAPL/15031/2025	TRINATH DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BERHAMPUR SADAR /241 /2025 () //
198	D-ABLAPL/40388/2025 ABLAPL/15032/2025	JAYAPRAKASH JENA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BHADRAK RURAL /804 /2025 () //
199	D-ABLAPL/40359/2025 ABLAPL/15033/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JANKIA P.S. /172 /2019 () //
200	D-ABLAPL/40215/2025 ABLAPL/15034/2025	RAJESH KUMAR CHARCHI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	CYBER CRIME AND ECONOMIC OFFEN () //
201	D-ABLAPL/40390/2025 ABLAPL/15035/2025	CHITTA RANJAN SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
202	D-ABLAPL/40218/2025 ABLAPL/15036/2025	SHISHIR KUMAR BRAMHA @ SISIRA KUMAR BRAMHA VS STATE OF ODISHA	AHISHEK MOHANTY VS	BARANGA /709 /2025 () //
203	D-ABLAPL/40361/2025 ABLAPL/15037/2025	BIBHUTI BHUSAN PANDIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
204	D-ABLAPL/40545/2025 ABLAPL/15038/2025	S K FIROJ VS	SATYANARAYAN MISHRA VS	DHAMNAGAR /487 /2025 ()

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205	D-ABLAPL/40570/2025 ABLAPL/15039/2025	STATE OF ODISHA SITAL KUMAR BISHOYI @ SITAL BISOYI VS	SAROJ KUMAR MISHRA VS	// CHAKAPADA PS /124 /2025 ()
206	D-ABLAPL/40219/2025 ABLAPL/15040/2025	STATE OF ODISHA GOURANGA SUTAR @ GAURANGA SUTAR VS	ABHISHEK MOHANTY VS	// BARANGA /709 /2025 ()
207	D-ABLAPL/40603/2025 ABLAPL/15041/2025	STATE OF ODISHA NIKHIL PADHI VS	JAGABANDHU SAHU VS	// BARGARH /719 /2025 ()
208	D-ABLAPL/40229/2025 ABLAPL/15042/2025	STATE OF ODISHA MANORANJAN MOHAPATRA VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /260 /2025 ()
209	D-ABLAPL/40604/2025 ABLAPL/15043/2025	STATE OF ODISHA ASHISH DUBEY @ ASHU VS	RAKESH KUMAR DAS VS	// AINTHAPALI /367 /2019 ()
210	D-ABLAPL/40613/2025 ABLAPL/15044/2025	STATE OF ODISHA ASHISH DUBEY @ ASHU VS	RAKESH KUMAR DAS VS	// DHANUPALI /356 /2019 ()
211	D-ABLAPL/40234/2025 ABLAPL/15045/2025	STATE OF ODISHA DURYADHAN NAIK VS	SUJIT KUMAR SAHU VS	// BANTALA /467 /2025 ()
212	D-ABLAPL/40614/2025 ABLAPL/15046/2025	STATE OF ODISHA MANUA @ MANAMOHAN BEHERA VS	LALATENDU SAMANTARAY VS	// CDA-II /185 /2025 ()
213	D-ABLAPL/40279/2025 ABLAPL/15047/2025	STATE OF ODISHA SUMATI NAIK VS	ABHIJIT PATI VS	// DHENKANAL SADAR /1014 /2025 ()
214	D-ABLAPL/40397/2025 ABLAPL/15048/2025	STATE OF ODISHA CHANDRA SEKHAR BEHERA VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /391 /2025 ()
215	D-ABLAPL/40622/2025 ABLAPL/15049/2025	STATE OF ODISHA BIJAY KUMAR SONKAR @ BIJAY KUMAR VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// PLANTSITE /263 /2016 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/40400/2025 ABLAPL/15050/2025	BABUL PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /73 /2024 () //
217	D-ABLAPL/40405/2025 ABLAPL/15051/2025	BIJAY DAS VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	NIALI /599 /2025 () //
218	D-ABLAPL/40644/2025 ABLAPL/15052/2025	SAROJ KUMAR SAHOO @ SAROJ KU. SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	JAGATPUR /731 /2025 () //
219	D-ABLAPL/40391/2025 ABLAPL/15053/2025	TAPASI DASGUPTA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	GRAM GANJAM /65 /2021 () //
220	D-ABLAPL/40407/2025 ABLAPL/15054/2025	MITU @ MITHUNA DAS VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /600 /2025 () //
221	D-ABLAPL/40414/2025 ABLAPL/15055/2025	PINTU NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /232 /2024 () //
222	D-ABLAPL/40415/2025 ABLAPL/15056/2025	SUBRAT KUMAR DHARA @ DHADA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	PURUNABAZAR /290 /2025 () //
223	D-ABLAPL/40418/2025 ABLAPL/15057/2025	JANARDAN ALDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAMDA PS /121 /2025 () //